2661

## **Declaration of Assets and Liabilities**

Year-2024-25

I, Dev Kumar son of Shri Purushottam Mishra, aged 48 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**Details of movable assets** 

interests

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-1 Dependant-2 Dependant-Self Spouse Description Sr. Name(S) Name Name No. Pranshu **Etc. Name** Sujata Kumari Bhavya Kumar Shree NIL RS 20,000/-NIL RS 50,000/-(i) Cash 25/2/25 NIL PNB SAVING NIL (ii) Deposits in ACCOUNT-Banks, 36390/-Financial Institutions And Non-Banking Financial Companies NIL NIL NIL NIL (iii) Bonds, Debentures and Shares in companies NIL NIL LIC Policies LIC Policies (iv) Other Amount-Amountfinancial 3,608/-15,012/institutions, (yearly) NSS, Postal (yearly) Savings, LIC Policies, etc NIL NIL Twp Wheeler NIL (v) Motor 1.BR-01AY-Vehicles (details of 5275 2.BR-0162make, etc.) 1948 NIL GOLD-200 NIL GOLD-100 (vi) Jewellery GM, (give GM details of weight and value) NIL NIL NIL NIL (vii) Other assets, such as values of claims /

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.		Self	Spouse Name(S) Sujata Kumari	Dependant -1 Name Bhavya Shree	Dependa nt-2 Name Pranshu Kumar	Depe ndant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		NIL	NIL	NIL	
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

<sup>(2)</sup> I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

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Sr. No.	Description	N Fi	ame & address of Bank / inancial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	SBI	, BVM BRANCH PATNA	1,70,000/-		
	(ii) Loans from financial institutions	NIL		NIL NIL		
	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments</li><li>dealing with government</li><li>accommodation</li></ul>	NIL		NIL		
	(b) dues to departments dealing with supply of water	NIL		NIL ,		
	(c) dues to departments dealing with supply of electricity	NIL		NIL		
	(d) dues to departments dealing with telephones	NIL		NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		NIL		
	(f) Other dues, if any	NIL	- 812 *	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	NIL				
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN N	O-BZBPK4314R	NIL		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL		NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL		NIL		
	(iv) Property Tax	NIL		NIL		

## C. Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1266								
Gender	:-	M (M/F)								
Date of Birth	:-	1	0	1	1	1	9	7	5	(DD/MM/YYYY)
Class/Group	;-	В		7 (A	/B/C)					
Cadre	:-				57.07					V
		Adm	inistra	ative			85			
		(Full N	ame e	e.g. B./	A.SBi	har Ad	lminist	rative	Service	

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... DEY Kurrav

Name of Employee:.DEV KUMAR

Place:.PATNA.....

Designation:....ASSISTANT SECTION OFFICER

Date: 24.02.25.....

Department:.BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.